

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:147

ANSWERED ON:29.10.2008

CENTRAL ROAD FUND

Adsul Shri Anandrao Vithoba;Pandey Dr. Laxminarayan

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has issued new criteria / norms regarding the allocation of Central Road Fund (CRF);
- (b) if so, the details thereof;
- (c) whether the Government provides funds to the States in excess of their laid down share under the CRF;
- (d) if so, the details of the funds provided to the States during the last three years and in the current year, State-wise;
- (e) the details of the proposals received by the Government from various States for release of funds under the CRF during the said period, State-wise and year-wise and alongwith action taken thereon; and
- (f) the time by which the pending proposals in this regard are likely to be cleared?

Answer

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T. R. BAALU)

- (a) to (f) : A Statement is laid on the Table of the House.